

THE MINISTER OF RAILWAYS
(SHRI C. M. POONACHA): (a) No

(b) Does not arise.

IMPORT OF NARROW GAUGE DIESEL
ENGINES

886. SHRI T. V. ANANDAN. Will the Minister of RAILWAYS be pleased to state:

(a) the total number of narrow gauge diesel engines so far imported by Railways;

(b) the number of engines which are in use at present; and

(c) the names of the zonal Railways to which the engines were allotted?

THE MINISTER OF RAILWAYS
(SHRI C. M. POONACHA): (a) 35 Nos including 2 Nos for Vizagapatam Port

(b) 33 Nos.

(c) Central Railway.	3
Northern Railway	15
South Eastern Railway	15

HARASSMENT OF JUNIOR RAILWAY
EMPLOYEES

887. SHRI M. P. BHARGAVA. Will the Minister of RAILWAYS be pleased to state:

(a) whether any cases of harassment of junior Railway employees have come to his notice;

(b) whether it is a fact that representations against harassment of junior members of the Railway staff are not attended to; and

(c) whether it is a fact that the Law Office at Varanasi under the control of Chief Commercial Superintendent is in a mess and numerous complaints about its working have been received in the Ministry?

THE MINISTER OF RAILWAYS
(SHRI C. M. POONACHA): (a) No

(b) No.

(c) No such complaint has been received.

PRIORITY INDUSTRIES SINCE DEVALUATION

888 SHRI A. G. KULKARNI
SHRI M. M. DHARIA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state,

(a) the number of industries which are being treated as priority industries since devaluation; and

(b) whether all the ancillary industries to such priority industries are also treated at par?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) (a) 59 industries are being treated as priority industries for the purpose of providing foreign exchange for imports of raw materials, components and machinery spares. A list of such industries is placed on the Table of the House

(b) No industries other than those listed are treated as priority industries.

STATEMENT

Industries engaged in the manufacture of:—

- 1 Motor Cycles.
- 2 Scooters
- 3 Bicycles.
- 4 Mopeds.
- 5 Agricultural Tractors.
- 6 Agricultural machinery and implements
- 7 Pumps.
- 8 Fertilizers.
- 9 Pesticides
- 10 Basic metal iron and steel, copper, aluminium, zinc and lead.
- 11 Industrial and mining machinery.
- 12 Iron and steel castings, forgings, pipes and structures.
13. Internal combustion engines
- 14 Machine tools and accessories
- 15 Workshop machinery and equipment other than machine tools
16. Small tools including cutting tools, power tools and other workshop tools.
17. Coated and bonded abrasives and polishing wheels.

- 18 Industrial furnaces
- 19 Welding electrodes
- 20 Ball and roller bearings.
21. Transformers, switchgears, motors, generators, power capacitors, rectifiers, relays and electric stampings.
- 22 Electrical cables and wires.
- 23 Storage batteries, dry batteries.
- 24 Electronic components
- 25 Construction and earth moving equipment
26. Cranes and hoist blocks
27. Industrial fasteners
28. Wire ropes.
- 29 Scientific and industrial instruments.
30. Cement.
31. Organic and inorganic heavy chemicals.
- 32 Fine chemicals.
33. Pulp, paper and newsprint
- 34 Synthetic rubber.
35. Tyres and tubes
- 36 Industrial explosives.
- 37 Industrial gases
- 38 Drugs
- 39 Medical and Surgical equipment and appliances
- 40 Electro-medical and X-Ray equipment
41. Refractories, fire bricks and insulators
- 42 Commercial vehicles including jeeps and three wheelers
- 43 Automobile ancillaries.
- 44 Trawlers, dredgers and fishing boats.
- 45 Leather and leather goods
- 46 Optical and laboratory glass and glass wool
- 47 Jute textiles.
- 48 Tea
- 49 Coffee
50. Canned and preserved fish
- 51 Sanitary cans
- 52 Paints and varnishes and enamels.
- 53 Man-made fibres.
- 54 Matches.
- 55 Telecommunications equipment.
56. Wagons
- 57 Industrial refrigeration equipment
58. Sugar.
59. Cotton textiles.

LOAN FOR EXPANSION OF TRAVANCORE TITANIUM PRODUCTS

889 SHRI B V ABDULLAH KOYA Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of Kerala have approached the Union Government for a loan of Rs 250 lakhs for the expansion programme of Travancore Titanium products; and

(b) if so, what steps Government have taken in the matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) (a) Yes, Sir. The Government of Kerala has requested for Central assistance of Rs. 25 crores for expansion of the Titanium Factory at Trivandrum during the current Plan

(b) A provision of Rs 30 lakhs has been made in the Budget for 1967-68.

PRECISION INSTRUMENT FACTORY IN KERALA

890. SHRI B V. ABDULLAH KOYA Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the progress made in the setting up of the Precision Instrument Factory at Pudukkottai in the State of Kerala; and

(b) the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The Civil Engineering Office established at Palghat are carrying out the detailed survey of the land and preliminary work at Plant site. The Kerala Government have initiated action for installing water supply connection to the site from Malampuzha Dam. Action is under way to process the finalisation